

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
ACCIDENTS IN DELHI METRO

17

SHRI NAND KISHORE YADAV

Will the Minister of COAL AND MINES be pleased to state :-

- (a) the details of the accidents that occurred in Delhi Metro since last one year, till date;
- (b) the details of the persons died/injured, accident-wise, till date;
- (c) whether any ex-gratia payments have been made to kin of deceased/injured;
- (d) if so, the details thereof;
- (e) whether these accidents occurred due to the irregularities as mentioned in Comptroller and Auditor General (CAG) report; and
- (f) if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF URBAN DEVELOPMENT

(SHRI S.JAIPAL REDDY)

(a)to(f): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO.17 FOR 19.11.2009 REGARDING ACCIDENTS IN DELHI METRO.

(a) & (b):The details of the accidents that occurred in Delhi Metro since last one year and the details of the persons died/injured, accident-wise as furnished by the Delhi Metro Rail Corporation (DMRC) Ltd. are given in Annexure-I.

(c) & (d):The details of ex-gratia payment made to the kins of the deceased and injured are given in Annexure-II and Annexure-III respectively.

(e):Performance Audit Report of the Comptroller & Auditor General (CAG) is on the implementation of Phase I of the Delhi Mass Rapid Transit System (MRTS) by DMRC and is not concerned with construction of Phase II of Delhi MRTS Project.

(f):Does not arise.